

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 5<sup>th</sup> JULY, 2024, 02:30 P.M.**

**CP/17/GB/2022**

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Vikas Jain Vs Accolade Amusement Pvt. Ltd. 2. Gautam Bhattacharya, 3. Vishal Jain, 4. Aniruddha Bhattacharya & 5. Danny Cicil Lalo.
Under Section	U/s 213, 241, 242, 243 & 244 of Companies Act, 2013

For Petitioner (s) : Mr. B. Sharma, Adv.

For Respondent (s) : Mr. P. K. Roy, Adv. R-1, 2, 4 & 5

**ORDER**

Ld. Counsel Mr. B. Sharma appears on behalf of the Petitioner. R-1, 2, 4 and 5 are represented by Ld. Sr. Counsel Mr. P. K. Roy. Although reply has been filed, there is no representation for R-3. Pleadings are complete.

List for arguments on **22.08.2024**.

Sd/-

**Satya Ranjan Prasad**  
Member (Technical)

Sd/-

**Deep Chandra Joshi**  
Member (Judicial)